

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(17) T.C.P.74/397-398/(MB)/NCLT/2013
CA 321/2013.

CORAM:

Present : SH. M.K. SHRAWAT,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES : Mr. Christian McFarlane.
V/s.
M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT :397-398.

ORDER

1. Learned Representatives of both sides are present.
2. A Statement has been made across the Bar today that Terms of Settlement is under submission today before Justice Gautam Patel in the Hon'ble Bombay High Court. As a consequence, for submission of the settlement terms the date is extended.
3. Adjourned to **29.08.2018**.

SD/-
M.K. SHRAWAT
Member (Judicial)

21.08.2018.

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